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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.485/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> September 2017, 10.30 A.M

Name of the Company		Balaji Maintenance Pvt.Ltd. -Vs- Registrar of Companies, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |                     |                       |                       |
|----|---------------------|-----------------------|-----------------------|
| 1. | Ms Swapna Choubey   | } For the Petitioners | Madhusudan<br>21/9/17 |
| 2. | Mr Sidhartha Sharma |                       |                       |
| 3. | Ms. Namrata Basu    |                       |                       |

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal [RoC]. For his report. Report may be filed by 30/10/2017.

Registry is directed to issue notice and handover the notice to the petitioner for making effective service of notice on RoC. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 15/11/2017.

Sd/-

(Jinan K.R.)  
Member (J)

Sd/-

(Vijai Pratap Singh)  
Member (J)